

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal NO. 150/252/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.11.2017**

NAME OF THE COMPANY: ISS Suppliers Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 252

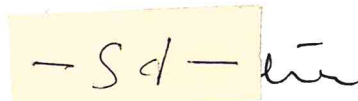
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None.

ORDER

Notice to the Petitioner through counsel returnable on 15th November,
2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**